

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 174 of 2013 in DFR-413 of 2013

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande
Shri Subhash Khanderao Farande Appellant(s)**

Versus

**Maharashtra State Electricity Transmission
Corporation Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Anagha S. Desai
Mr. Satyajit Desai
Mr. S. Kumar**

**Counsel for the Respondent(s) : Mr. Y. Deshmukh for R.1
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain (Amicus Curiae)**

ORDER

The learned counsel for the Respondent is filing the reply today.

Post the matter on **27.03.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**